

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

246. C.P. (IB)/727(MB)2021

**IN THE MATTER OF**

Prime Commodities Clearing

Corporation Of India Limited

U/s 59 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 13.02.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

SHRI. SANJIV DUTT  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Since it is the Special Bench today which started at 2.30 P.M., the matter did not come up for hearing. Adjourned to **13.03.2024**.

Sd/-  
SANJIV DUTT  
Member (Technical)

Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)